

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) 200.

(b) Yes, Sir.

(c) Exchanges are likely to be opened at most of the following 40 stations:

1. Adalaj
2. Adas
3. Aliabada
4. Bareja
5. Bilkha
6. Chital
7. Dhrol
8. Dungar
9. Fort Songdh
10. Gadehda
11. Gariadhar
12. Gerita Kolwada
13. Jodia
14. Kalawad
15. Khamba
16. Koyali
17. Lalpur
18. Lodra
19. Magdalla
20. Malia Hatina
21. Moti Marad
22. Naswadi
23. Ode
24. Padhdari
25. Ras
26. Salaya
27. Sanjan
28. Sankheda
29. Sayla
30. Songadh
31. Sherbagh
32. Silvasa
33. Sami
34. Sojitra
35. Sipor

36. Sinar
37. Tharra
38. Timba Road
39. Vadai
40. Vejalpur.

Dialects of Hindi

5265. Shri G. S. Mishra:
Shri Nitiraj Singh Chaudhary:

Will the Minister of Home Affairs be pleased to state:

(a) the various dialects of Hindi; and

(b) whether there is any proposal under consideration to accept any of them as a separate language?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswami): (a) A statement giving the mother-tongues which have been included under "Hindi" according to the 1961 Census is placed on the Table of the House. [Placed in Library See No LT-997/67]

(b) there is no such proposal

Reservation for S.C. & S.T. in Government Services

5266. Shri D. R. Parmar:
Shri Ramachandra J. Amin:

Will the Minister of Home Affairs be pleased to state:

(a) the quota of reservations for *Scheduled Castes and Scheduled Tribes* in the Central Government as well as in State Services,

(b) whether this quota is being fulfilled in each category of staff under the Central Government as well as the State Governments;

(c) if not, the reasons therefor; and

(d) what actions Government have taken for the employment of these classes?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) to (d). The quota of re-

reservation for Scheduled Castes and Scheduled Tribes in Central Government services is indicated in the attached note. [Placed in Library. See No. LT-998/67]. As stated therein, under Central Government, reservations have been made for Scheduled Castes and Scheduled Tribes in vacancies in services and posts filled by direct recruitment and also in vacancies in Class III and IV posts filled by promotion by selection or through departmental competitive examination in grades to which there is no direct recruitment whatever in grades and services under Central Government, filled by direct recruitment, and in Class III and IV posts filled by promotion, where reservation is applicable, suitable candidates belonging to Scheduled Castes (except in respect of Class IV posts) and Scheduled Tribes are not always available to fill all the vacancies reserved for them, particularly in those posts for which technical or special qualifications are required

A Study Group has been formed with Shri M. R. Yardi, Additional Secretary, Ministry of Home Affairs as Chairman, to devise measures to increase the representation of Scheduled Castes in the services under the Government. The recommendations of the Group will be considered by Government as soon as they are available

As for State Services, reservation in State Services is the concern of the respective State Governments, vide Article 335, read with Articles 16(4) and 12 of the Constitution

हिन्दी माध्यम के स्कूलों की सहायता

5267. श्री रामचन्द्र बीरप्पा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार अहिन्दी भाषी राज्यों में चल रहे हिन्दी माध्यम के स्कूलों को वित्तीय सहायता दे रही है;

(ख) यदि हाँ, तो राज्यवार ऐसे स्कूलों की संख्या क्या है; और

(ग) ऐसे प्रत्येक स्कूल को कितनी वित्तीय सहायता दी गई है?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भगवत झा आज़ाद) : (क) से (ग) . हिन्दीतर प्रदेशों में त्रैल्लिङ्ग संस्थाओं द्वारा संचालित हिन्दी माध्यम के और सरकार द्वारा मान्यता प्राप्त स्कूलों को उच्च रूप में षाटे की पूर्ति के लिये आर्थिक सहायता दी जाती है। यह अनुदान संबंधित राज्य सरकारों की सिफारिश पर ही संस्थाओं को ही दिया जाता है। सन् 1966-67 के वित्तीय वर्ष में हिन्दीतर भाषी प्रदेशों में जिन हिन्दी माध्यम के स्कूलों को अनुदान दिया गया है, उसका विवरण सभा पटल पर रखा जाता है। [पुस्तकालय में रख दिया गया। देखिये संख्या एन० टी-999/67]

Indian Classical Dances

5268. Shri Shiva Chandra Jha: Will the Minister of Education be pleased to state:

(a) the name of the Indian classical dances;

(b) the steps taken by Government to popularize them abroad; and

(c) the foreign exchange India earned out of their performances abroad during 1966-67?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Scholars have generally accepted Bharat Natyam, Kathakali, Kathak, Manipuri and Orissi as classical dances forms. In addition, other dance-drama forms viz., Kuchipudi and Koodiyattam have also occasionally been termed as classical dances;

(b) Government have popularised many forms of classical Indian dance through its programme of cultural relations with foreign countries. Indian artistes have participated in many international cultural festivals and have presented programmes of classical Indian dance in most coun-